

DETAILS/ INFORMATIONS TO BE SUBMITTED FOR COMPUTATION OF ENERGY CHARGES OF A GAS/ NAPHTHA/ LIQUID FUEL BASED STATIONS

Company- _____ Generating Station _____

Installed Capacity(MW)- _____ Configuration of Plant- _____

S.No.	Description	Value considered for Energy Charge computations		
		As per project specific tariff notification of Gol	As per PPA/ BPSA with beneficiaries	As per notification of CERC
1	COD of Station			
	Unit/ Block-I			
	Unit/Block-----			
	Unit/ Block-N			
	Note- COD of station shall be COD of last Unit/Block commissioned			
2	Gross Station Heat Rate (kCal/kWh)- GHR			
	Open Cycle Operation			
	Combined Cycle Operation			
3	Auxilliary Energy Consumption (%) - (AUX)			
	Open Cycle Operation			
	-During stabilisation Period			
	-Subsequent Period			
	Combined Cycle Operation			
	-During stabilisation Period			
	-Subsequent Period			
4	Weighted average GCV of gas/Naphtha/ liquid Fuel/SFO for the the preceeding 3 months from the month of tariff filing (Kcal/ SCM or Kcal/Kg) (GCV) _p or (GCV) _s			
	(Submit detailed worksheet in the form 14A.)			
5	Weighted average Price of gas/Naphtha/ liquid Fuel/SFO for the the preceeding 3 months from the month of tariff filing (Rs./ Thousand CM or Rs./MT) - (P _p)			
	(Submit detailed worksheet in the form 14A.)			
6	Specify Fuel Price adjustment formula			
	Open Cycle Operation			
	-During stabilisation Period			
	-Subsequent Period			
	Combined Cycle Operation			
	-During stabilisation Period			
	-Subsequent Period			

Note:

1. Submit a copy of project specific tariff Notification of Gol or PPA with beneficiaries.
2. Submit detailed calculations in support of Energy charge for open cycle and combined cycle operation separately as per form- 15.
3. Furnish any other relevant information.
4. Strike-out whichever is not applicable.

PETITIONER